

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 381
TO BE ANSWERED ON 25.2.2016

DISTRICT VIGILANCE AND MONITORING COMMITTEES

381. DR. SANJAY JAISWAL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government is aware that the meetings of the District Vigilance and Monitoring Committees in the country particularly in the backward States like Bihar are not conducted regularly or have not taken even once, if so, the details thereof State/UT-wise;
- (b) whether any action has been taken/proposed to be taken by the Government including fixing of responsibility in those districts where the said meetings have not taken place or are not conducted on regular basis; and
- (c) if so, the details thereof, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a): As per the Guidelines of Vigilance & Monitoring Committee (VMC), the district level VMC meeting should be held in every quarter on (i) Last Saturday of May; (ii) First Saturday of August; (iii) First Saturday of November; and (iv) First Saturday of February All the States/UTs were requested to conduct the DVMC meetings as per the VMC guidelines. The DVMC meeting held during 2014-15 and 2015-16, State/UT-wise is given at Annexure-I.

(b)& (c): After the formation of XVI Lok Sabha, the Ministry advised all State/UTs to reconstitute VMCs at district level in all the rural districts nominating Hon'ble elected Members of Parliament as Chairpersons /Co-Chairpersons vide letter dated 8.8.2014.

The State Governments were reminded from time to time for regular meeting of VMCs and upload the agenda, MOM etc. in the Ministry's website. Letters from Secretary (RD) to Chief Secretaries of all the States/UT Administration issued on 15th May, 2015 and again on 5th November, 2015 to instruct the District Collectors to hold the District level VMC meetings as per the guidelines. Additional Secretary(RD) has also requested Principal Secretary(RD) of all the States on 3rd December, 2015 to instruct the District Collectors to hold the District level VMC meetings as per the guidelines. Such letters from Adviser (Stat) were issued on 28th November, 2014 and 17th March, 2015.

It is also emphasized in the Performance Review Committee (PRC) meeting held on 18th and 19th September, 2014, 13th and 14th January, 2015 and 8th and 9th July, 2015.

Annexure referred in reply to Lok Sabha Unstarred Question No. 381 due for answer on 25.2.2016

District level Vigilance and Monitoring Committee Meeting - held during 2014-15 and 2015-16 (State/UT-wise)

Sl. No.	Name of State	No of Meetings held during 2014-15	No of Meetings held during 2015-16
1	Andhra Pradesh	3	8
2	Arunachal Pradesh	3	1
3	Assam	7	5
4	Bihar	9	1
5	Chhattisgarh	23	33
6	Goa	0	1
7	Gujarat	6	2
8	Haryana	18	35
9	Himachal Pradesh	7	1
10	Jammu & Kashmir	0	0
11	Jharkhand	4	7
12	Karnataka	12	18
13	Kerala	5	14
14	Madhya Pradesh	15	30
15	Maharashtra	15	63
16	Manipur	0	6
17	Meghalaya	0	2
18	Mizoram	10	13
19	Nagaland	0	0
20	Odisha	10	14
21	Punjab	0	1
22	Rajasthan	8	48
23	Sikkim	0	0
24	Telangana	0	4
25	Tamil Nadu	6	1
26	Tripura	1	1
27	Uttarakhand	8	15
28	Uttar Pradesh	13	13
29	West Bengal	0	12
30	Andaman & Nicobar	0	0
31	Daman & Diu	0	0
32	Dadra & Nagar Haveli	0	0
33	Lakshadweep	0	0
34	Puducherry	0	0
	Total	183	349